



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
LARGER BENCH.]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
3	WA/162/2021 FIXED	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
4	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
5	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	MR. A DAS
	WITH			
6	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
7	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	WITH			
8	WA/201/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BRAHMAPUTRA CARBON LTD	MR. S C KEYAL	MR. A DAS
	WITH			
9	WA/202/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO PACKAGING INDUSTRIES	MR. S C KEYAL	
	WITH			
10	WA/203/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S BARAK ALLOY	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
11	WA/204/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA

12	WITH WA/205/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	MR. S C KEYAL	
13	WITH WA/206/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S SHANDAR PAINTS INDUSTRY(UNIT-II)	MR. S C KEYAL	
14	WITH WA/207/2021	THE UNION OF INDIA AND 2 ORS. Versus K.D CEMENTS	MR. S C KEYAL	
15	WITH WA/208/2021	THE UNION OF INDIA AND 4 ORS Versus BULLAND CEMENT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
16	WITH WA/209/2021	THE UNION OF INDIA AND 3 ORS. Versus PRAG ELECTRICALS PVT LTD	MR. S C KEYAL	
17	WITH WA/210/2021	THE UNION OF INDIA AND 2 ORS. Versus K. D COKES	MR. S C KEYAL	
18	WITH WA/211/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S PURBANCHAL CEMENT LTD. E	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
19	WITH WA/212/2021	THE UNION OF INDIA AND ANR Versus M/S INDIA CARBON LTD.	MR. S C KEYAL	
20	WITH WA/213/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	MR. A DAS
21	WITH WA/219/2021	THE UNION OF INDIA AND 2 ORS. Versus NORTH EAST ROOFING (P) LTD.	MR. S C KEYAL	
22	WITH WA/220/2021	THE UNION OF INDIA AND 5 ORS. Versus OZONE PHARMACEUTICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
23	WITH WA/221/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	
24	WITH WA/222/2021	THE UNION OF INDIA AND ANR. Versus M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
25	WITH WA/223/2021	THE UNION OF INDIA AND 2 ORS. Versus ASSAM ROOFING LIMITED A	MR. S C KEYAL	
26	WITH WA/224/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI

27	WITH WA/225/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
28	WITH WA/226/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
29	WITH WA/227/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
30	WITH WA/230/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
31	WITH WA/231/2021	UNION OF INDIA AND 2 ORS. Versus KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
32	WITH WA/232/2021 CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. Versus MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
33	WITH WA/233/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL	
34	WITH WA/234/2021	THE UNION OF OF INDIA AND 2 ORS Versus CENT PLY	MR. S C KEYAL	
35	WITH WA/235/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK ISPAT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
36	WITH WA/242/2021	THE UNION OF INDIA AND ANR. Versus M/S K. D IRON AND STEEL CO. E	MR. S C KEYAL	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. P DEKA MR. A CHETIA MS. S KATAKEY MR M SAHEWALLA MS. S. TODI
37	WITH WA/243/2021	THE UNION OF INDIA AND 2 ORS. Versus CEMENT INTERNATIONAL LTD. F	MR. S C KEYAL	
38	WITH WA/244/2021	THE UNION OF INDIA AND 3 ORS.. Versus M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S C KEYAL	
39	WITH WA/245/2021	THE UNION OF INDIA AND ANR. Versus UPPER ASSAM PETROCOKE PVT. LTD E	MR. S C KEYAL	

40	WITH WA/246/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S RIVER VALLEY CORPORATION,	MR. S C KEYAL
41	WITH WA/6439/2021 (Filing Number)	THE UNION OF INDIA AND 3 ORS. Versus M/S JOYSHREE POWEROL	MR. S C KEYAL
42	WITH WA/7191/2021 (Filing Number)	THE UNION OF INDIA AND 3 ORS. Versus GREENPLY INDUSTRIES F	MR. S C KEYAL
43	WITH WA/7598/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus PDP STEEL LTD. B	MR. S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,5th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
30 WP(C)/5226/2019 FIXED - WITH LCR	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/4288/2021 FIXED	JHUMA NANDI Versus THE STATE OF ASSAM AND 14 ORS	MR. S K TALUKDAR MR F A LASKAR	SC, PNRD GA, ASSAM
42	WP(C)/4338/2021 FIXED	JHUMA KUNDU AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, HEALTH
WITH				
43	WP(C)/4350/2021	KUMUD BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MR. K MOHAMMED (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
WITH				
44	WP(C)/4351/2021	JATIN CH. BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MR. K MOHAMMED (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
WITH				
45	WP(C)/4352/2021	KABITA BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH

46	WP(C)/4424/2021 FIXED	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM
47	WP(C)/4831/2021 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
48	WP(C)/4858/2021 FIXED	RABIA BEWA Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
49	WP(C)/4859/2021 FIXED	MAJEDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
50	WP(C)/4860/2021 FIXED	ZAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
51	WP(C)/5043/2021 FIXED	M/S AGNI SHANTI BUILDTECH P LTD Versus NBCC (INDIA) LTD AND 5 ORS (F)	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ISI SC, NBCC
	WITH I.A.(Civil)/1644/2021 in WP(C)/5043/2021	M/S AGNI SHANTI BUILDTECH P LTD AND ANR. Versus NBCC (INDIA) LTD AND 4 ORS. F	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, ISI SC, NBCC
	WITH			
52	WP(C)/4416/2021	M/S AGNI SHANTI BUILDTECH (P) LTD AND ANR Versus NBCC (INDIA) LTD AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ISI SC, NBCC
53	WP(C)/5079/2021 FIXED, BY SLIP	M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
54	WP(C)/5109/2021 FIXED (AS FIRST ITEM)	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
	WITH			
55	WP(C)/3458/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
56	WP(C)/5302/2021 B/O	ADILUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM SC, APDCL
57	WP(C)/5338/2021 B/O	M/S BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	GA, ASSAM
58	WP(C)/5356/2021 B/O	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
		ADMISSION		
59	WP(C)/2440/2014 FIXED (PERSONAL APPEARANCE)	JAGADISH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. P D CHOUDHURY MR. K K GOSWAMI MS. M PAUL	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPTT.) MS. B BHUYAN SC, PWD

BAIL HEARING (BA)

60 Bail Appln./2238/2021
FIXED

PORESH SOREN AND ANR
Versus
THE STATE OF ASSAM

MR N N UPADHYAYA
MR. B B KAKATI

PP, ASSAM

ORDERS

STAY MATTERS

61 WP(C)/4134/2020
CAVT. NO.0419/2020
FIXED

JUBARAJ DAS
Versus
THE ASSAM FISHERIES DEVELOPMENT
CORPN. LTD. AND 4 ORS.

MR D J MEDHI
MR. D DAS SR. ADV
MR S KHOUND

MR. K N CHOUDHURY, SR.
ADV. (PRIVATE RESP.)
MS. K CHOUDHURY
SC, AFDC
FOR CAVEATOR

WITH

I.A.(Civil)/1482/2021
in WP(C)/4134/2020

BALAH CHAMPARA FISHERY CO
OPERATIVE SOCIETY LIMITED
Versus
SRI JUBARAJ DAS AND 3 ORS.

MR. K N CHOUDHURY

MR D DAS

WITH

62 WP(C)/3169/2020
CAVT. NO. 0419/2020

JUBRAJ DAS
Versus
THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD. AND 3 ORS.

MR D J MEDHI
MR. D DAS SR. ADV
DR. B AHMED
MR. N HAQUE
MR S KHOUND
MR. A K AZAD

MR. K N CHOUDHURY, SR.
ADV (PRIVATE RESP.)
SC, AFDC
FOR CAVEATOR MS. K.
CHOUDHURY

WITH

63 WP(C)/4945/2021

JUBARAJ DAS
Versus
THE ASSAM FISHERIES DEV. CORPN.
LTD. AND 5 ORS.

MR. D DAS SR. ADV
MR S KHOUND
MR D J MEDHI

SC, AFDC

64 WP(C)/3561/2021
FIXED

SATYA TALUKDAR @ SATYA RAM
TALUKDAR
Versus
THE STATE OF ASSAM AND 12 ORS

MR P SHARMAH
MR P SONOWAL
MR S B SINHA
MR. A DEKA

GA, ASSAM
MR J SHARMA (r-11)
MR G KAKOTI
SC, APDCL
MR. P THAKURIA (r-11)
SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[For Tuesday,5th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
41	Bail Appln./2632/2021 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR A SARMA MR. P K SAHARIA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
42	Bail Appln./2688/2021 B/O	MIMU DUTTA @ SONU Versus THE STATE OF ASSAM	MR. M SARMA MS. P P DAS	PP, ASSAM
43	Bail Appln./2690/2021 B/O	MADHU SUDAN KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	Bail Appln./2693/2021 B/O	KANDARPA DEKA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
45	Bail Appln./2700/2021 B/O	RAZIV KALITA Versus THE STATE OF ASSAM	MR. R P SARMAH MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
<u>MOTION</u>				
46	AB/3148/2021 B/O	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MRS. S ISLAM	PP, ASSAM
47	AB/3152/2021 B/O	ROUSHON HUSSAIN HAZARIKA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI MR. M KASHYAP	PP, ASSAM
48	AB/3172/2021 B/O	ENNUS ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
49	AB/3180/2021 B/O	JITENDRA KUMAR JAIN Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
50	AB/3183/2021 B/O	ABDUL MUMIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM

51 AB/3187/2021
B/O

RABI BORO
Versus
THE STATE OF ASSAM

MR. A SARMA
MR. K KALITA
MR H KALITA

PP, ASSAM

BAIL HEARING (BA)

52 Bail Appln./2322/2021
FIXED

MAULANA FAZLUL KARIM QASIMI
Versus
THE STATE OF ASSAM

MR. D DAS SR. ADV
MD. A H LASKAR
MR. K MOHAMMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	AB/3031/2021 B/O	AMIT KUMAR AGARWAL Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM
MOTION				
44	AB/3030/2021 B/O	AMIT KUMAR AGARWAL Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/5299/2021 B/O	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
ADMISSION				
52	WP(C)/1035/2021 BY SLIP (AS FIRST ITEM)	MAHFUJUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, BTADC
WITH				
53	WP(C)/938/2021	MD. MAHBUBUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
ORDERS				
54	WP(C)/2485/2021 FIXED	BHABENDRA NATH SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. P M TALUKDAR MR. R BAISHYA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
HEARING				
55	WP(C)/5012/2015 FIXED	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, SECONDARY EDUCATIONR-1,2

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
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7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
34	WP(C)/8985/2019	HARENDRA CH. LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC. IRRIGATION
ADMISSION				
35	WP(C)/4487/2018 WP(C) 4470/2013(D/O), FIXED	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. S SHARMA MR. S SARMA (R-5)
36	WITH Review.Pet./166/2017	MRS SAMSUN NEHAR Versus THE STATE OF ASSAM and 8 ORS	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. S ROY	GA, ASSAM MR. S SHARMA MR. S SARMA (R-8) MS. B DAS (R-8)
37	WP(C)/3095/2020 FIXED	SAYYED ALAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN	SC, TRANSPORT
38	WITH WP(C)/924/2021	SAYYED ALAM Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, TRANSPORT
39	WP(C)/163/2021 FIXED	UTPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, PWD
HEARING				
40	I.A.(Civil)/1278/2021 FIXED in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN

WITH
El.Pet./1/2021

AMINUL HAQUE LASKAR
Versus
KARIM UDDIN BARBHUIYA AND 12 ORS.

MR D MAZUMDER
MR N DUTTA
MR. A R BHUYAN
MR. M A I HUSSAIN
N ISLAM

MR K P PATHAK
MR S BORTHAKUR
MR H I CHOUDHURY
Mr M U Ahmed (R7)
MR. S H ZAMAN (R9)
MR B CHOUDHURY
MR R SENSUA
MS R A MOSTAFI (R5)
MS. T A AHMED (R8)

WITH
REP/1/2021
in El.Pet./1/2021

SAYAL AHMED BARBHUIYA
Versus
AMINUL HAQUE LASKAR AND 12 ORS.

MR G J SAIKIA
MR. K R BOROOAH

WITH
I.A.(Civil)/1237/2021
in El.Pet./1/2021

SAYAL AHMED BARBHUIYA
Versus
AMINUL HAQUE LASKAR AND 12 ORS.

MR G J SAIKIA
MR. K R BOROOAH

WITH
I.A.(Civil)/1437/2021
in El.Pet./1/2021

SAYAL AHMED BARBHUIYA
Versus
AMINUL HAQUE LASKAR

MR. K R BOROOAH

MR A HUSSAIN

WITH
I.A.(Civil)/1498/2021
in El.Pet./1/2021

THE ELECTION COMMISSION OF INDIA
Versus
AMINUL HAQUE LASKAR

MR. D MAZUMDAR

WITH
I.A.(Civil)/1569/2021
in El.Pet./1/2021

AMINUL HAQUE LASKAR
Versus
SAYAL AHMED BARBHUIYA

MR A R BHUYAN

MR G J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-II AND WILL SIT AGAIN
IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
51	WP(C)/3811/2019 B/O	GOLAPI RAY (DAS) AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH MS B MAJUMDER SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
58	AB/3003/2021 B/O	ALOK RANJAN BHUYAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
59	AB/3004/2021 B/O	MONOJ KUMAR BORAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./2360/2021 B/O	MUSST. RABIA BEGUM Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
61	Bail Appln./2520/2021 FIXED, B/O	MD. ALTAF ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
BAIL HEARING				
62	AB/2964/2021 B/O	DULAL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
63	AB/3057/2021 FIXED	SARIF ALI @ SWARIF UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
59	Bail Appln./2611/2021 FIXED	MINTU KUMBANG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
60	Bail Appln./2675/2021 B/O	RINA BEGUM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
61	Bail Appln./2696/2021	JEHERUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
62	Bail Appln./2697/2021 B/O	MD. RAJIBUR RAHMAN @ RAJIB AHMED Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN	PP, ASSAM
<u>MOTION</u>				
63	AB/3173/2021 B/O	KUSHAL KUMAR SARMA Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
64	Bail Appln./2278/2021 FIXED	ANKUR MADHAB DEB Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
65	I.A.(CrI.)/877/2019 FIXED in CrI.A./282/2019 WITH CrI.A./282/2019	SRI ASHOK KR. BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR SRI ASHOK KR. BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1)	PP, ASSAM MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA

66	W.P.(CrI.)/15/2021 FIXED	MISS REJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM ASSTT.S.G.I. SC, NCB PP, ASSAM
67	I.A.(CrI.)/407/2021 B/O in Bail Appln./2347/2021 WITH Bail Appln./2347/2021	MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM A MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM	MR R DHAR MR R DHAR MRS. R RONGMEI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	WP(C)/1899/2014 BY SLIP	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
	WITH			
42	WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS Versus THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	WITH			
	I.A./1436/2015 in WP(C)/2635/2013	NARAYAN DAS and ORS. Versus ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
	WITH			
43	WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS Versus THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	WITH			
44	WP(C)/3848/2021	NITUMONI DEVI AND 25 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. U K NAIR MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
10)	MR. M SARANIA	07-10-2021	To	08-10-2021
11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,5th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./122/2020 P/H, FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN
ORDERS				
2	Crl.Pet./104/2021 P/H, FIXED, WITH PHOTOCOPY OF LCR 2 FILES	DHRUBA JYOTI DEKA Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
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8)	MR. O P BHATI	04-10-2021	To	30-10-2021
9)	MR. U SARMA	06-10-2021	To	07-10-2021
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11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
44	CRP(IO)/94/2021 FIXED	SWAPNA ACHARJEE AND ANR Versus M/S SAI CONSTRUCTION	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/1640/2021 in CRP(IO)/94/2021	SWAPNA ACHARJEE AND ANR Versus M/S SAI CONSTRUCTION	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
45	CRP(IO)/99/2021 CAVT. NO.04922/021, B/O	AFROJA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA	MR. S CHAMARIA MR A N SARMAH FOR CAVEATOR
<u>ORDERS</u>				
46	I.A.(Civil)/1436/2021 FIXED in RSA/18/2019 WITH RSA/18/2019	SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. N DHAR
		SRI RANJIT PAUL Versus SMT JAYANTI SENGUPTA AND 6 ORS	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR MR. N DHAR FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
39	Crl.Pet./1072/2018 B/O, WITH LCR 2 FILES	MAKIB TALUKDAR Versus NAJUMUDDIN TALUKDAR AND ANR.	MR K K MAHANTA MR. B DEKA MS. N BEGUM MR. K M MAHANTA MR. R BORA MS P THAPA MR. B KONWAR	MR. A KHANIKAR (R1) PP, ASSAM
MOTION				
40	Crl.Rev.P./223/2021 B/O	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D GOSWAMI R RAHMAN MS. R BHATTACHARYYA	PP, ASSAM
41	Crl.Pet./549/2021 FIXED	NITIN MITTAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	PP, ASSAM
ORDERS				
42	Crl.Pet./490/2021 FIXED	M/S. NORPHEL WINERY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM PP, ASSAM SC, EXCISE DEPTT.
STAY MATTERS				
43	Crl.Pet./609/2020 FIXED, WITH LCR 2 FILES	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
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11)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT
(ITANAGAR BENCH)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONBLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

(THROUGH VC FROM PRINCIPAL SEAT)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	CrI.Petn./142/2018 (AT 10:30 AM)	SRI YANGBIU TAKIK Versus THE STATE OF A.P.	MrU Deka MrC Modi MR.A Saring T Char B Ori MR.N Rama M Tunar K Gara N Tania	P P of AP
2	CrI.A./30/2019	Khilli Chiroju Versus THE STATE OF AP	Dicky Panging Vijay Jamoh D Tamuk B Padung M Doji M Gibi Marge D T Tayeng	P P of AP
	WITH IA(CrI)/54/2019 in CrI.A./30/2019	Khilli Chiroju Versus THE STATE OF AP	M Doji	P P of AP
3	CrI.Rev.P./1/2021	Chukhu Jerjo Versus THE STATE OF AP	Dugmar Kamduk K Eshi M Ete P Tashi	Taja Garam P P of AP

LEAVE NOTE OF ADVOCATES FOR 05/10/2021

1)	Nikita Danggen	29-09-2021	To	08-10-2021
2)	Kemo Lollen	01-10-2021	To	06-10-2021
3)	T Poto	04-10-2021	To	11-10-2021
4)	Nalo Pada	04-10-2021	To	08-10-2021